

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP (IB) No. 651/7/HDB/2018
AND
IA(IBC) 355 & 875/2024 in CP (IB) No. 651/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Bank of India

...Financial Creditor

AND

Sainath Estates Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 355 /2024

Since it is represented that orders in this IA has already been passed. Hence, no orders required in this application.

IA(IBC) 875/2024

Mr Krishna Mohan Gollamudi, Liquidator present through Video Conference.

Learned Counsel Mr Amir Bavani, for liquidator present physically.

This is an application to take on record 7th Quarterly Progress Report on record. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)